

DANUBE INDUSTRIES LIMITED

Registered Office: 703-B, Synergy Tower, Opp. Commerce House, near Vodafone House, Corporate Road, Prahlanagar, Ahmedabad- 380015, Gujarat, India. **Tel:** 079 40030495; **Email:** dwekamindustries@gmail.com;
Website: www.dwekamindustriesltd.co.in; **Corporate Identification Number:** L21015GJ1980PLC097420

This Advertisement is being issued by Saffron Capital Advisors Private Limited, on behalf of Mr. Sunil Rajdev ("Acquirer") pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 ("Takeover Regulations") in respect of the open offer to acquire equity shares of the Danube Industries Limited ("Target Company") ("OPEN Offer"). The Detailed Public Statement ("DPS") with respect to the aforementioned Open Offer was published on January 25, 2019 in Financial Express (English National Daily), Jansatta (Hindi National Daily) Mumbai Lakshadeep (Marathi Daily) and Ahmedabad Express (Registered Office of the Company). Subsequently, corrigendum to DPS was published on April 05, 2019 ("Corrigendum") in the same newspapers in which the DPS was published.

1. Name of the Target Company : Danube Industries Limited
2. Name of the Acquirer : Mr. Sunil Rajdev ("Acquirer")
3. Name of the Manager to the Offer : Saffron Capital Advisors Private Limited
4. Name of the Registrar to the Offer : Purva Sharegistry (India) Private Limited
5. Offer Details :
- a. Date of Opening of the Offer : April 10, 2019
- b. Date of Closure of the Offer : April 25, 2019
6. Date of Payment of Consideration : May 09, 2019
7. Details of Acquisition

Sl. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	Rs. 5.50/- per share	Rs. 5.50/- per share
7.2	Aggregate number of shares tendered	15,00,000	13,70,114
7.3	Aggregate number of shares accepted	15,00,000	13,70,114
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 82,50,000	Rs. 75,35,627
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	285544 shares representing 5.71 of fully diluted Equity Share Capital	285544 shares representing 5.71 of fully diluted Equity Share Capital
7.6	Shares proposed to be acquired by way of Agreement ("Sale Shares") • Number • % of Fully Diluted Equity Share Capital	NIL	NIL
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	15,00,000 30%	13,70,114 27.40%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	NIL NIL NIL	NIL NIL NIL
7.9	Post offer shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital	1785544 35.71%	16,55,658 33.11%
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	\$ Pre:- 4278756; 85.58% \$ Post: 2778756-; 55.58%	\$ Pre:- 4278756; 85.58% \$ Post:- 2908642; 58.17%

Excludes shareholding of promoter and promoter group of the Company and the Acquirer.

Note: Upon receipt of shareholders' approval under regulation 31A of the extant SEBI (LODR) Regulations and BSE approval for the same, the Acquirer shall be classified as the new promoter of the Target Company.

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company. All undefined capitalized terms used herein shall have the same meaning as ascribed to such terms in the offer document.

Issued by the Manager to the Offer on behalf of the Acquirer

SAFFRON

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SAFFRON CAPITAL ADVISORS PRIVATE LIMITED

Corporate Identification Number: U67120MH2007PTC166711

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Website: www.saffronadvisor.com; **Investor grievance:** investorgrievance@saffronadvisor.com

SEBI Registration Number: INM 000011211; **Contact Person:** Amit Wagle/Shikha Jain

Place: Ahmedabad

Date: May 09, 2019

Size 12 x 22_cm